

*The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock.*

[SHRI GADILINGANA GOWD *in the Chair*]

**RE. STRIKE OF TEA GARDEN WORKERS IN WEST BENGAL**

SHRI S. M. BANERJEE (Kanpur): I have a submission to make.

MR. CHAIRMAN : You should write to the speaker and get his permission.

SHRI S. M. BANERJEE : I have written to the Speaker. I have given call attention notice to the Speaker. Since he was unable to admit two call attention notices a day, he has to consider it. Two lakh tea garden workers of West Bengal are on strike and the Labour Minister should issue a statement.

DR. MAITREYEE BASU (Darjeeling): Please allow us to tell the House what is happening there because I am just coming back from that place..... (Interruptions).

MR. CHAIRMAN : I shall look into the matter.

SHRI S. M. BANERJEE : The entire economy of West Bengal will be affected.\*

MR. CHAIRMAN : I am not allowing anything. Nothing will go on record.

श्री मधु सिमये (मुगेर) : आप मेरी बात सुन लीजिए। बिहार राज्य में इस वक्त राष्ट्र-पति शासन है। मैं आपसे निवेदन करना चाहता हूँ कि आप गृह मंत्री जी को कहें कि मुगेर में 151 लोगों की मृत्यु गंगा में एक बोट के डूब जाने से हुई है, ऐसी खबर अखबारों में छपी है, मेरे पास तार भी आए हैं, लेकिन वहाँ का जिला मैजिस्ट्रेट कहता है कि इस तरह की कोई घटना नहीं हुई है। जिस तरह से आपने हरिजन विधायिका के बारे में जांच करके खबर दी थी, उसी तरह से मंत्री महोदय 151 लोगों के बारे में जानकारी हासिल करके सदन को अवगत कराये।

SHRI S. M. BANERJEE : Under rule 340 we can raise this matter.

MR. CHAIRMAN : The hon. Member should seek the permission of the Speaker. Papers to be laid.

14.08 hrs.

**PAPERS LAID ON THE TABLE**

**Not Re: Enquiry into Trombay Unit of Fertilizer Corporation**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : I beg to lay on the Table a note regarding appointment of a Commission to enquire into certain lapses in Trombay Unit of Fertilizer Corporation of India Limited. [Placed in Library. See No. LT-1692/69.]

**National Mineral Development Corporation Government Report and Annual Report**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATHA RAO) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the National Mineral Development Corporation Limited, New Delhi, for the year 1967-68.
- (2) Annual Report of the National Mineral Development Corporation Limited, New Delhi, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1693/69].

**Notifications Under Customs Act, etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI

\*Not recorded.